

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:3450  
ANSWERED ON:23.08.2011  
WELFARE SCHEMES FOR SPORTSPERSONS  
Rajesh Shri M. B.

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government proposes to formulate any scheme for the welfare of the existing/former sportspersons of national and international level;
- (b) if so, the details thereof, scheme-wise;
- (c) the total funds allocated/incurred by the Government on such schemes during each of the last three years and the current year, scheme-wise and sports discipline-wise;
- (d) the details of the criteria adopted for selecting sportspersons for the benefit of such schemes; and
- (e) the number of sportspersons benefited under such schemes during the said period, sports discipline-wise?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) & (b): There is already a scheme in existence viz., Scheme of National Welfare Fund for Sportspersons for providing financial assistance to sportspersons living in indigent circumstances.

Financial assistance is provided in the form of lump sum grant for medical treatment etc. to the sportspersons as well as their families. Assistance is also provided in cash or kind (sports equipments, kit etc.) to budding sportspersons, in their pursuit of achieving excellence in sports.

(c) Amount of assistance given from the Scheme of National Welfare Fund for Sportspersons during the last three years and the current year is given in the table below:

S.No. Year Amount of assistance  
given from the Scheme  
(Rs. in lakh)

1. 2008-09 45.61

2. 2009-10 48.07

3. 2010-11 64.41

4. 2011-12 43.61  
(upto 18.08.2011)

Number of beneficiaries sports discipline wise are given in Annexure.

(d) The applications are received through National Sports Federations under the scheme for providing financial assistance and pension. The applications are sent to Sports Authority of India, which is a autonomous organization for verification of the achievement of sportspersons. Thereafter, the approval of competent authority is obtained to sanction financial assistance under the scheme of National Welfare Fund for Sportsperson.

(e) The number of sportspersons/institutes given assistance during last three years and in the current year are given in Annexure.